

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Comp. Appeal (AT) (Ins) No. 306 of 2019**

**IN THE MATTER OF:**

**Pradeep M.R**

**...Appellant**

**Versus**

**Ravindra Belayur R.P. of**

**Merchem Ltd. & Ors.**

**...Respondents**

**Present : Mr. Kartik Malhotra, Advocate for Appellant**

**Mr. T.Ravi Chandran with Mr. K.V.Balakrishnan and Mr. Rahul Kumar Sharma, Advocates for Respondent No.1.**

**Mr. N.P.S Chawla and Mr. Suresh K. Baxy, Advocates for R-3  
Mr. P.V.Dinesh and**

**Mr. Ashwini Kumar Singh, Advocates for Respondent No.2**

**Mr. Ravindra Belayur, Resolution Professional.**

**With**

**Comp. Appeal (AT) (Ins) No. 307 of 2019**

**IN THE MATTER OF:**

**Merchem (India) Pvt. Ltd. & Anr.**

**...Appellants**

**Versus**

**Ravindra Belayur R.P. of**

**Merchem Ltd. & Ors.**

**...Respondents**

**Present : Mr. S.Santanam Swaminadhan, Advocate for Appellant**

**Mr. T.Ravi Chandran with Mr. K.V.Balakrishnan and**

**Mr. Rahul Kumar Sharma, Advocates for Respondent No.1.**

**Mr. N.P.S Chawla and Mr. Suresh K. Baxy, Advocates for R-3**

**Mr. P.V.Dinesh and Mr. Ashwini Kumar Singh, Advocates for  
Respondent No.2**

**Mr. Ravindra Belayur, Resolution Professional.**

**With**

**Comp. Appeal (AT) (Ins) No. 315 of 2019**

**IN THE MATTER OF:**

**P.E.Thomas**

**...Appellant**

**Versus**

**Ravindra Belayur R.P. of**

**Merchem Ltd. & Ors.**

**...Respondents**

**Present : Mr. Swapnil Jain, Advocate for Appellant**

**Mr. T.Ravi Chandran with Mr. K.V.Balakrishnan and**

**Mr. Rahul Kumar Sharma, Advocates for Respondent No.1.**

**Mr. N.P.S Chawla and Mr. Suresh K. Baxy, Advocates for R-3**

**Mr. P.V.Dinesh and Mr. Ashwini Kumar Singh, Advocates for  
Respondent No.2**

**Mr. Ravindra Belayur, Resolution Professional.**

**With**

**Comp. Appeal (AT) (Ins) No. 554 of 2019**

**IN THE MATTER OF:**

**Industrial Engineering Co.**

**...Appellant**

**Versus**

**Merchem Ltd. & Anr.**

**...Respondents**

**Present:**

**Mr. Jitendra M.Malkan with Mr. Dharita. P. Malkan and  
Dr. Neetu Rathore, Advocates for Appellant**

**Mr. T.Ravi Chandran with Mr. K.V.Balakrishnan and**

**Mr. Rahul Kumar Sharma, Advocates for Respondent No.1.**

**Mr. N.P.S Chawla and Mr. Suresh K. Baxy, Advocates for R-3**

**Mr. P.V.Dinesh and Mr. Ashwini Kumar Singh, Advocates for  
Respondent No.2**

**Mr. Ravindra Belayur, Resolution Professional.**

**O R D E R**

**02.03.2020** Learned counsel for the Appellant in Comp. App (AT) (Ins) 554 of 2019 has concluded his arguments.

Let the matter be fixed for Respondents argument on **17<sup>th</sup> March, 2020** on the top of the list.

**[Justice Mr. Jarat Kumar Jain]**  
**Member (Judicial)**

**[Mr. Balvinder Singh]**  
**Member (Technical)**

**[Dr. Ashok Kumar Mishra]**  
**Member (Technical)**

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